

repairing, radio-repairing, etc., and assistance to Yuvak Mandals and Mahila Mandals in acquiring a proper understanding of their role in programmes of rural development.

Central aid for Forest development in Orissa

973. SHRI RASABEHARI BEHERA: Will the Minister of AGRICULTURE be pleased to state:

(a) the amount of Central assistance given for the development of forests in Orissa State during 1979-80 and 1980-81; and

(b) the amount utilised in the State during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) The Central assistance given for the Development of Forests in Orissa during 1979-80 and 1980-81 are as follows:

	1979-80	1980-81
Silipal Tiger Reserve	7,00,000.00	7,00,000.00
Lac Development	16,732.00	54,000.00
National Park & Sanctuaries	48,430.00	..
Total	7,65,162.00	7,54,000.00

(b) The total amount utilised by the State during 1979-80 is Rs. 6,40,430. As regards to the actual utilisation of funds during 1980-81, the figure reported so far is Rs. 7.00 lakhs. Works in respect of 1980-81 for which the Central assistance is given are still in progress and the actual utilisation of the budgeted funds are normally known after the completion of the financial year i.e. 31st March.

3715 LS-9.

Implementation of National Rural Employment Scheme in Mayurbhanj District, Orissa

974. SHRI MANMOHAN TUDU: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) what specific works have been covered in the Mayurbhanj District of Orissa under the National Rural Employment scheme; and

(b) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) and (b). National Rural Employment Programme (NREP) has come into operation in October, 1980 only, replacing the Food for Work Programme (FWP). The works covered in Mayurbhanj district during 1980-81 under FWP-NREP are, irrigation works 510, flood protection and drainage works 4, soil conservation works 22, road projects 980, land development works 3, school building 222, wells 126, village tanks and bunds 166.

Loss of life and property involved in farmers agitation

975. SHRI MADHAVRAO SCINDIA:
SHRI R. P. YADAV:
SHRI BHOGENDRA JHA:
SHRI R. L. BHATIA:

Will the Minister of AGRICULTURE be pleased to state:

(a) the total estimated loss of life and property involved in the peasants' agitations in different States during 1980-81 so far;

(b) the precise demands of the peasants of different States as communicated to Government; and

(c) the decisions and steps taken by Government to meet the same?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) to (c). Information is being collected and will be laid on the Table of the Sabha.

Increase of sugar production

976. SHRI K. M. MADHUKAR:

SHRI CHINTAMANI JENA:

SHRI CHITUBHAI GAMIT:

SHRI B. V. DESAI:

SHRI CHITTA BASU:

SHRI K. PRADHANI:

SHRI N. E. HORO:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government has a proposal under consideration to increase the capacity of sugar production in the country;

(b) if so, the details thereof;

(c) whether the new licences will be given for cooperative sector only as a policy of Government; and

(d) if so, the details of the policy in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) and (b). The Government have decided to increase the sugar production capacity of the country by granting licences for the establishment of new sugar factories as well as expansion in the existing units, in the ratio of 60:40.

(c) and (d). According to the guidelines issued by the Government regarding the present policy of granting licences for the establishment of new sugar factories in the Cooperative/Public Sector will continue in the Sixth Plan. However, in areas where the proposals from the Cooperative/Public Sector are not received, the proposals from the Private Sector could be considered.

Committee set up to go into working of Telephone department.

977. SHRI BAPUSAHEB PARULEKAR:

SHRI K. LAKAPPA:

SHRI DARAM DASS SHASTRI:

SHRI H. N. GOWDA:

Will the Minister of COMMUNICATIONS be pleased to state how many committees have been set up to go into Telephone Department's working in the last 25 years and how many recommendations of such committees have been implemented so far?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): The information is being collected and will be laid on the table of the House.

Staff Position in Telephone Department

978. SHRI BAPUSAHEB PARULEKAR:

SHRI DHARAM DASS SHASTRI:

SHRI H. N. GOWDA:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the extent of overstaffing in the Telephone Department;

(b) whether it is fact that while world average is 100 phones per employee, it is only 10 per employee in India; and

(c) if so, what steps Government propose to take in the matter and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) There is no question of overstaffing in the Telephone Department as staff is provided against posts which are sanctioned according to prescribed norms.